

14.26 hrs.

Title: Introduction of the Supreme Court Judges (Salaries and Conditions of Service) Second Amendment Bill, 2002.

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958. "

The motion was adopted.

SHRI K. JANA KRISHNAMURTHY: Sir, I introduce** the Bill.
